

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 1st July, 2019.

No. LJ (A) 23/85/Pt./392-- On the recommendation of the Meghalaya Public Service Commission and approval of the High Court of Meghalaya and in exercise of the powers under item 3 of Column 1, 2, 3, 4 of the proviso of Rule 8 read with Rule 16 (1) of the Meghalaya Judicial Services Rules 2006, the Governor of Meghalaya is pleased to appoint temporarily the following persons as Grade III Judicial Officers in the scale of pay of ₹27700-770-33090-920-40450-1080-44770/- pm plus other allowances as admissible under the Rules with effect from the date of taking over charge and until further orders:-

1. Shri Don Kitbor Koshy Mihsill
2. Shri Flavian R. Marak
3. Smti Indakerri M. Mairom
4. Shri L. Mac Mewan Ammiel Rymbai
5. Smti Evageline Rymbai
6. Smti Vanessa Nengminza Sangma
7. Smti Gabriella Simre D. Sangma
8. Shri Reginal Kharkongor
9. Smti Steffi Michelle Wanniang

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law (A) Department.

Memo No. LJ (A) 23/85/Pt./392 –A,

Dated Shillong, the 1st July, 2019.

Copy forwarded to: -

1. The Private Secretary to Chief Minister Meghalaya.
2. The Private Secretary to Minister (Law).
3. The Private Secretary to Chief Secretary, Government of Meghalaya, Shillong.
4. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
5. The Chairperson Meghalaya Public Service Commission with reference to their letter No. MPSC/NAZ-7/2018-2019/502 dt. 5th April, 2019.
6. The Registrar General High Court of Meghalaya, Shillong.
7. The Accountant General, Meghalaya, etc., Shillong.
8. The Additional Advocate General, High Court of Meghalaya, Shillong.
9. The District & Sessions Judge, Shillong/Nongpoh/Nongstoin/Jowai/Tura/Williamnagar/Ampati.

Contd....2/-

10. Personnel & AR (B) Department with reference to their I.D No. 169/2019 dt. 28.06.2019
11. Shri Don Kitbor Koshy Mihsill, Onahil Villa Opp. Light Green Nursery Briddle Road, Shillong Laimer shiteng 3 and half Mile, Upper Shillong, East Khasi Hills.
12. Shri Flavian R. Marak, Nongmensong Langkyrding, Shillong Below BPL Quarters, East Khasi Hills, Meghalaya – 793019.
13. Smti Indakerri M. Mairom, Mawlai Iewrynghep, Shillong, Eddress Lane, East Khasi Hills, Meghalaya – 793017.
14. Shri L. Mac Mewan Ammiel Rymbai, Mawlai Near Nongkwar Secondary School, East Khasi Hills, Meghalaya – 793017.
15. Smti Evangeline Rymbai, Nongstoin Nongpyndeng, Presbyterian Church West Khasi Hills, Meghalaya – 793119.
16. Smti Vanessa Nengminza Sangma, Koinadubi, Barengapara, Koinadubi Baptist Church West Garo Hills, Meghalaya-794103.
17. Smti Gabriella Simre D. Sangma, Rongkhon Songgital Dakopgre, Tura M.P Stadium West Garo Hills, Meghalaya-794101.
18. Shri Reginal Kharkongor, Four and half Mile, Upper Shillong, Near Rupang Press, East Khasi Hills, Meghalaya-793005.
19. Smti Steffi Michelle Wanniang, C/o D. Hunmon Nongkhlaw, Malki Nongpyngrope, Shillong – 1.
20. The Medical Superintendent, Civil Hospital.
21. The Director of Printing & Stationery Meghalaya, Shillong for publication of the above notification in the next Meghalaya gazette and to supply 20 spare copies of Gazette to this Department.
22. DEO, Law Department.
23. Law (B) Department.
24. Guard file.

They are to report to the Registrar General within 14 days of issue of this notification for duty alongwith Medical fitness from the Medical Superintendent Civil Hospital and Ganesh Das Hospital for male and female Respectively with a copy to this Department.

By order etc.,

Santosh

Under Secretary to the Govt. of Meghalaya,
Law (A) Department.
